



BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL WESTERN ZONE AT DELHI

Appeal No.:10/2025 (WZ)

Bosco Cruz Fernandes.,

..... Appellant

V/S

Goa Coastal Zone Management

Authority & anr.,

..... Respondents

ADDITIONAL AFFIDAVIT OF THE APPELLANT.

I, Bosco Cruz Fernandes alias Cruz Augustin Fernandes
< 59 years of age, Resident of House No.6/172-A, Cobbra
Vaddo, Calangute, Bardez, Goa the Appellant do hereby
solemnly affirm and state as under: -

1. I say that this Hon'ble Tribunal vide the Order dated 10/01/2025 passed in the present matter was pleased to direct the Appellant herein to place on record the Map / Plan which was referred to in the Impugned Order dated 21/10/2024 passed by the Goa Coastal Zone Management Authority.

[Handwritten Signature]

2. I say that the plan was not produced earlier before this Hon'ble Tribunal as the same was not furnished to the Appellant along with the Site Inspection Report dated 28/07/2023 prepared by the Goa Coastal Zone Management Authority. I say that in pursuance of the directions issued by this Hon'ble Tribunal, I have procured the said map / plan which was appended along with the Site Inspection Report dated 28/07/2023.



3. I say that in compliance with the directions issued by this Hon'ble Tribunal, I place on record the following plan which was drawn by the Goa Coastal Zone Management Authority along with the Site Inspection Report dated 28/07/2023: -

A) Plan showing the tentative location of the structures dated 28/07/2023.

Annexed to the present affidavit and marked as Annexure 'A' is the copy of the said plan dated 28/07/2023.

4. I say that the averments stated hereinabove at paras 1 to 3 are true and correct to my knowledge and belief.

Solemnly affirmed at Mapusa

On this 16th day of January 2025

Deponent

Aadhaar Card no:-
8125-3489-9448



Solemnly affirmed before me by
Shri / Smt. Cruz Agostinho Feides
Who is Identified before me by
by Aadhaar no:- 8125-3489-9448
known to me personally
Reg. No. 056 Date: 16/01/2025

Yatin S. Padloskar 16/1/25
YATIN S. PADLOSKAR
NOTARY
BARDEZ TALUKA
STATE OF GOA (INDIA)

ANNEXURE 'A'

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INFORMATION ISSUED UNDER RTI ACT, 2005

SKETCH

DRAWING SHOWING TENTATIVE LOCATION OF STRUCTURES AS THE SURVEY BOUNDARY STONES ARE NOT SEEN AND COULD NOT BE ASCERTAINED AT LOCO

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NOT TO SCALE

(ALL DIMENSIONS IN METERS)

- STRUCTURES EXISTING AS PER SURVEY PLAN
- - STRUCTURES SHOWN AS PER SITE CONDITION

